

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of October, 2021 (25.10.2021 to.29.10.2021)
(through video conference)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
26.10.2021 Tuesday At 10.30 A.M. Transmission Tariff petitions	1.	653/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for transmission asset-Tumkur (Pavagada) Pool-Hiriyur 400 kV D/C line along with associated bays and equipment at both ends under Transmission System for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka-Phase-I
	2.	731/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset 1- OPGW link for Betual -Khandwa under Central Sector, Asset 2: OPGW link (125km) for Mauda-Wardha under Central Sector, Asset 3: 6 no. OPGW link (92.66km) under State I Sector Asset 4A: 3 no. OPGW link (656.926km) under Central Sector, Asset 4B: OPGW link for Korba-Birsinghpur under Central Sector, Asset 5A: OPGW link (15.462km) for 400kV Xeldom-Madgaon under State sector , Asset 5B: OPGW link for 400kV Vapi Magarwada under Central Sector and Asset 6: 9 no. of OPGW link under State Sector- OPGW link (169km) for) associated Establishment of Fibre Optic Communication System in Western Region under Master Communication Plan.
	3.	675/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I: 400 kV D/C Nabinagar - Patna line along with 2x80 MVAR switchable line reactor and associated bays at Patna Sub-station, Asset-II: 765/400 kV 3X500 MVA ICT-IV along with Associated bays at Gaya Substation and Asset-III: 80 MVAR switchable Line reactor in 400 kV Barh-I line at Patna Sub-Station alongwith associated bay under Transmission system associated with Nabinagar-II TPS (3x660 MW) under Eastern Region.
	4.	9/TT/2021	PGCIL	Petition for approval of transmission tariff for Asset-1: Combined Asset of a) 400 kV D/C Bhadla (POWERGRID)- Bhadla (RVPNL) Ckt -1 & 2 along with associated bays; b) 1 No. of 400 kV, 125 MVAR Bus Reactor along with associated bays at Bhadla (POWERGRID) Sub-station; c) 400 kV, 500 MVA ICT-2 along with associated bays at Bhadla (POWERGRID) Sub-station; d) 220 kV, Adani Bhadla (Pooling station) line-1 bay at Bhadla (POWERGRID) Sub-station, Asset-2: 220 kV Sourya Urja line-2 Bay at Bhadla (POWERGRID) Sub-station, Asset-3: 500 MVA ICT-3 along with associated bays at Bhadla (POWERGRID) Substation, Asset-4: 500 MVA ICT-1 along with associated bays at Bhadla (POWERGRID) Substation, Asset-5: 2 nos. 220 kV line bays (205 & 206) at badhla (POWERGRID) Sub-station , Asset-6: 02 No. 400 kV line bays at Bhadla (POWERGRID) Sub-station, Asset-7: Combined Asset of a) 765 kV D/C Bhadla (POWERGRID)- Bikaner (POWERGRID) along with 2 Nos. 240 MVAR Switchable Line Reactors along with associated bays at Bhadla (POWERGRID) S/s and 2 Nos. 240MVAR Switchable Line Reactors along with associated bays at Bikaner (POWERGRID) S/s ; b) 765/400 kV, 1500MVA ICT-1, 2 and 3 along with associated bays at Bhadla (POWERGRID) Sub-station; c) 1 no. of 240MVAR Bus Reactor along with associated bays at Bhadla (POWERGRID) Sub-station under "Transmission System for Solar Power Park at Bhadla" in Northern Region.
	5.	404/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset-I: 1 x 500 MVA, 400/220 kV Transformer at Panchkula Sub-station, Asset-II: 1x500 MVA , 400/220 kV transformer at Jalandhar Sub-station, Asset-III: 1x315 MVA, 400/220 kV Transformer at Samba Sub-station, Asset-IV: 400/220

				kV, 3 x 105 MVA ICT along with associated bays at Hamirpur Sub-station, Asset-V: 220 kV, 2 nos. Line bays at Hamirpur Sub-station, Asset-VI: 220 kV, 2 nos. Line bays at Jalandhar Sub-station and Asset-VII: 1 x 500 MVA, 400/220 kV ICT-IV at GIS Gurgaon Sub-station under "Augmentation of Transformers in Northern Region-Part B" in Northern Region.
6.	32/TT/2021	PGCIL		Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset A Combined asset of Extension of both ckt. of 400 kV D/C (Quad) Biharsharif-Sasaram line to Varanasi by passing Sasaram & associated bays including 50 MVAR line Reactor in each circuit at Varanasi GIS Sub-station and 765kV Gaya Bay of LILO (Loop in portion) of 765kV S/C Gaya Fatehpur T/L including 240 MVAR non switchable line reactor at Varanasi GIS Sub-station, Asset B One ckt of 400 kV D/C Sasaram-Allahabad line to be shifted from NR to ER bus at Sasaram Sub-station and Asset C 765kV Fatehpur Bay of LILO (Loop in portion) of 765kV S/C Gaya-Fatehpur Line at Varanasi GIS Sub-station under Northern Region System Strengthening Scheme- XXVIII in Northern Region.
7.	413/TT/2020	PGCIL		Petition for revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, truing up of transmission tariff for 2014-19 tariff block and determination of Transmission tariff for 2019-24 tariff block for a) 220kV D/C Kayamkulam-Edmon Transmisison Line and b0 220kV D/C Kayamkulam-Pallom transmission line with associated bays under Kayamkulam transmission System in Southern Region.
8.	378/TT/2020	PGCIL		Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset-I: LILO of both circuits of 400 kV D/C Kishenpur Wagoora T/L along with bays at New Wanpoh & 1 No. 315 MVA, 400/220 kV ICT-I along with associated bays at New Wanpoh and 03 No. 220 kV Line Bays (, Asset-II: 400/220 kV 315 MVA ICT-II along with associated bays at New Wanpoh S/, Asset-III: 400 kV 125 MVAR Bus Reactor along with associated bays, ,Asset-IV: 400 kV D/C Kishenpur- New Wanpoh Line alongwith associated bays at both ends associated with Northern Region System Strengthening Scheme-XVI.
9.	707/TT/2020	PGCIL		Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Madhugiri Yelahanka 400kV D/C (Quad) Line with a small portion to be strung on multi-circuit tower of the SRSS-XII scheme with high ampacity conductor in Bengaluru area along with associated bays & equipments at Madhugiri Substation and Yelahanka GIS under "Transmission system associated with System strengthening -XIII in southern regional grid"
10.	73/TT/2021	PGCIL		Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for the assets of Transmission System for Phase-1 Generation projects in Orissa Part-C.
11.	272/TT/2020	PGCIL		Petition for truing up of Charges for 2014-19 tariff block and fees and charges for 2019-24 tariff block For Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Northern Region.
12.	309/TT/2020	PGCIL		Petition determination of truing up of Charges for the period 2014-19 bloc, .Fees and Charges for the period 2019-24 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Western Region.
13.	644/TT/2020	PGCIL		Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I: Singrauli – Allahabad 400kV S/c Line along with associated bays at both ends including 1X50 MVAR Line Reactor at Allahabad end under NRSS-XXX.

	14.	649/TT/2020	PGCIL	Petition for determination of transmission tariff for 2019-24 tariff block for Asset I – 1x1500 MVA 765/400kV ICT-II alongwith associated bays and 2 Nos. 400kV Line Bays for termination of 400kV D/C Aligarh - Pritala TBCB Line at Aligarh 765kV Switching Sub-station; Asset II - 1X1500 MVA 765/400kV ICT-I at Aligarh 765kV Switching Substation Under ICTs and Bays Associated with Northern Region System Strengthening Scheme (NRSS-XXXVIII)
	15.	652/TT/2020	PGCIL	Petition for fixed Series Capacitor (40%) on Circuit-I & II of 400 kV Tumkur (Pavagada) - Tumkur (Vasantharapura) D/c Quad Line at Tumkur (Pavagada) PS end under Transmission System for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka -Phase-II (Part C) in Southern Region (SRTS II)
	16.	674/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for 2x1500 MVA 765/400 kV ICTs along with associated bays and split bus arrangement at 765 kV Bus at Jharsugura (Sundargrah) GIS under POWERGRID work associated with common transmission system for Phase-II generation projects in odisha under Eastern Region.
	17.	75/TT/2021	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Transmission Asset NNTPS switchyard Ariyalur (Villupuram) 400kV D/C Twin line and 2 nos of 400kV Line bays at Ariyalur SS (TANTRANSCO) for terminating NNTPS Switchyard Ariyalur (Villupuram) 400kV D/C line under Transmission system for evacuation of power from 2x500MW Neyveli Lignite Corp. Ltd TS-1(Replacement) (NNTPS) in southern regional grid"
	18.	112/TT/2021	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-1: 400 kV D/C Hiriya Mysore transmission line along with associated bays and 2x80 MVAR switchable line reactors along with associated bays at 400/220 kV Mysore S/S, Asset-2: 1x500 MVA 400/220 kV ICTs along with associated bays at Tumkur (Pavagada)S/S, Asset-3: 1x125 MVA 400kV Bus Reactor along with associated bays at Tumkur (Pavagada) pooling S/S and Asset-4: 1x500 MVA 400/220 kV ICT along with associated bays and equipment's at Tumkur (Vasantharapura) S/S under Transmission system for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka - Phase II (Part A).
	19.	113/TT/2021	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Assets (03 nos) under POWERGRID works associated with Transmission system strengthening in Indian System for transfer of power from new HEPs in Bhutan in Eastern Region.
	20.	142/TT/2021	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 400kV D/C Mundra UMPP Bhuj (Triple Snowbird) Ckt -2 Transmission Line alongwith extension of 400kV Mundra UMPP Switchyard and 400kV Bhuj Pooling Station under Transmission System Strengthening Associated with Mundra UMPP (Part-B) in Western Region
29.10.2021 Friday At 10.30 A.M. Transmission Tariff Petitions	1.	95/MP/2021	SBE(6)PL	Petition filed under Section 79(1) (f) and 79(1)(k) of the Electricity Act, 2003 along with Regulation 68 of CERC Conduct of Business Regulations 1999 read with terms of Power Purchase Agreement dated 8.4.2019 and Power Sale Agreement dated 25.3.2019 (along with supplementary agreements) inter alia seeking directions qua extension of timelines for fulfillment of Conditions Precedent along with interim relief from any coercive / precipitative action by Respondents against the Petitioner.
	2.	23/TT/2021	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Transmission assets under SYSTEM STRENGTHENING-XX in Southern Region.
	3.	660/TT/2020	PGCIL	Petition for transmission Asset 1 x 500MVA, 400/220/33 kV, 3-Ph ICT-3 with GIS bays in 400 kV side and AIS bays in 220 kV side at Misa Sub-station under North eastern Region Strengthening Scheme-IV (NERSS-IV) in North-Eastern Region.

4.	662/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Asset 1- Installation of +/- 200 MVAR Dynamic Compensation (STATCOM) along with 2x125 MVAR Mechanically Switched Reactor (MSR) and 1x125 MVAR Mechanically Switched Capacitor (MSC) and co-ordinated control mechanism of MSCs and MSRs at 400kV Hyderabad Substation, Asset 2- Installation of +/- 200 MVAR STATCOM along with 2x125 MVAR Mechanically Switched Reactor (MSR) and 1x125 MVAR Mechanically Switched Capacitor (MSC) and co-ordinated control mechanism of MSCs and MSRs at 400/230 kV Udumalpet Substation and Asset 3- Installation of +/- 200 MVAR STATCOM along with 2x125 MVAR Mechanically Switched Reactor (MSR) and 1x125 MVAR Mechanically Switched Capacitor (MSC) and co-ordinated control mechanism of MSCs and MSRs at 400/230 kV Trichy Substation under System Strengthening in Southern Region XXI in Southern Region.
5.	664/TT/2020	PGCIL	Petition for determination of transmission tariff from actual/anticipated DOCO to 31-3-2024 for Asset 1- 01 No. Spare 201 MVA, 1 ph 3 winding Converter Transformer and Asset 2- 01 No. Spare 234 MVA, 1ph 3 winding Converter Transformer at Vizag HVDC Terminal Station under Procurement Of Spare Converter Transformer For Vizag HVDC System in Southern Region.
6.	665/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Assets under POWERGRID works associated with TBCB lines under common transmission system for Phase-II generation projects in Odisha in Eastern & Western Region.
7.	666/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Replacement of existing 315 MVA, 400/220 kV ICT II with 500 MVA, 400/220 kV ICT-II at Pusauli Sub-station under Eastern Region Strengthening Scheme XII" in Eastern Region.
8.	673/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset I and Asset II under Transmission system associated with Tehri Pump Storage Plant (PSP).
9.	169/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Transmission Asset 04 Nos Line Bays (GIS) at (Hyderabad) Maheshwaram 765/400kV SS, 02 Nos Line Bays at Warangal 400/220 kV SS and Balance items (PLCC, Telecom equipment and Line Terminal equipment such as LA, CVT & Wave Trap) at Kurnool 765/400kV SS under Sub-station works associated with additional inter-regional AC link for import of power into Southern Region i.e., Warora- Warangal and Chilakaluripeta-Hyderabad - Kurnool 765kV Link"
10.	49/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for 2x240 MVAR 765 kV Bus Reactors along with associated bays at Thiruvalam S/S under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvalam in Southern Region.
11.	26/TT/2021	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-1: Replacement of existing 1 no. 220/132kV, 50MVA, ICT(existing) by 160MVA, 220/132kV ICT-I at Balipara(PG) Substation along with replacement of 132kV equipment's and Asset-2: 2nd 400/220kV, 315MVA ICT, new 220kV Bus arrangement (GIS) with 4 nos. of 220kV Bays at Bongaigaon Sub-station of POWERGRID along with stringing of 2nd Circuit of 220kV D/C Bongaigaon-Salakati TL and 1 no. of 220kV line bay at Salakati Substation(for 220kV D/C Bongaigaon-Salakati TL) under North Eastern Region Strengthening Scheme-III in North-Eastern Region.
12.	684/TT/2020	PGCIL	Petition for 400kV D/C Mundra UMPP Bhuj (Triple Snowbird) Ckt-1 Transmission Line alongwith extension of 400kV Mundra UMPP Switchyard and 400kV Bhuj Pooling Station under Transmission System Strengthening Associated with Mundra UMPP (Part-B).
13.	686/TT/2020	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for 500 MVA single phase unit of 765/400 kV ICT (cold spare) Stationed at Ranchi (new) under Eastern Region

				strengthening scheme IX" in Eastern Region.
14.	690/TT/2020	PGCIL		Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I: Pole-III(1500MW) Extension of 800 kV Champa & Kuruchetra HVDC stations for up gradation of existing HVDC converter stations from 3000MW to 6000MW and Asset-II: Pole-IV(1500MW) Extension of 800 kV Champa & Kuruchetra HVDC stations for up gradation of existing HVDC converter stations from 3000MW to 6000MW under Transmission System Strengthening in WR-NR Transmission Corridor for IPPs in Chhattisgarh.
15.	694/TT/2020	PGCIL		Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset 1: 2 Nos 765kV line bays at 765/400kV Indore Substation of POWERGRID (for Khandwa PS(TBCB)-Indore 765 kV D/c line) & 240MVAR, 765 KV Switchable Line Reactors along with 700 Ohms NGR at 765/400KV Indore Substation end of each ckt of Khandwa Pool- Indore 765kV D/c line (line being implemented under TBCB) under POWERGRID Works associated with Transmission system Strengthening in WR associated with Khargone TPS in Western Region.
16.	655/TT/2020	PGCIL		Petition for approval of true up 2014-19 and tariff for Asset I 1x500 MVA,765/400 kV Transformer as spare ICT at Agra Substation, Asset-II: 1x500 MVA, 765/400 kV Transformer as spare ICT at Fatehpur Sub-station, Asset-III: 765/400 kV,500 MVA, single phase Auto Transformer as spare ICT at Jhatikra Substation under Spare 765/400 kV Transformers for Northern Region.
17.	8/TT/2021	PGCIL		Petition for determination of transmission tariff from DOCO to 31.3.2024 for 240 MVAR Switchable line reactor along with 850 ohm NGR and 765kV switchable line reactor bay (GIS) at 765/400kV Pune (GIS) substation under Western Region System Strengthening Scheme XVII.
18.	22/TT/2021	PGCIL		Petition for determination of transmission tariff from DOCO to 31.3.2024 for Asset-I: 220kV Kishanganga-Wagoora D/C line Partially on M/C tower along with associated bays at Wagoora S/s under Transmission system associated with Kishanganga HEP.
19.	6/TT/2020	PGCIL		Petition for determination of Transmission Tariff from anticipated DOCO to 31.03.2019 for Asset 1: 1 No. 220 kV Line Bay for 220 kV Rewa Pooling - Ramnagar Ckt - 2 line and 1 No. 220 kV Line Bay for 220kV Rewa pooling Barsaita Desh ckt 2 line at Rewa Pooling Station, Asset 2: 1 No. 220 kV Line Bay for 220 kV Rewa Pooling - Ramnagar Ckt - 1 line at Rewa Pooling Station, Asset 3 : 2 Nos. 220 kV line Bays for 220 kV Rewa Pooling Badwar Ckt- 1 and Ckt - 2 Line at Rewa Pooling Station and Asset-4: 1 no. 500 MVA, 400/220 kV ICT 3 along with associated 400 kV and 220 kV transformer bays at Rewa Pooling Station under Transmission System for Ultra Mega Solar Park (750MW) in Rewa District, Madhya Pradesh in Western Region.
20.	654/TT/2020	PGCIL		Petition for determination of transmission tariff from for Asset-I: Conversion of 02 Nos 400kV,50MVAR line reactors into switchable line reactors at Abdullapur Sub-station, Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Balia (PG) and Conversion of 50 MVAR Fixed Line Reactor of 400kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Sohawal (PG) and Asset-III: Conversion of 50 MVAR Fixed Line Reactor of 400kV Kankroli-Zerda Line to Switchable Line Reactor at kankroli Sub-station under Conversion of Fixed Line Reactors into Switchable Line Reactors in Northern Region.

By order of the Commission

Sd/

(T.D. Pant)

Joint Chief (Legal)

25.10.2021